

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 108(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2016

NAME OF THE COMPANY: Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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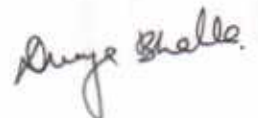
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|----|-----------------------------|--|--|--|
| 1. | Mr. Sudipto Sarker, S. Adv. | | | |
| 2. | Mr. Viender Ganda, S. Adv. | | | |
| 3. | Mr. Vipul Ganda, Adv. | | | |
| 4. | Mr. S.K. Gini, Adv. | | | |
| 5. | Ms. Shelly Khanna, Adv. | | | |

for Petitioners



- | | | | | |
|----|-----|------------------------|--|--|
| 1. | MR. | PV KAPUR, SR. ADV | | |
| 2. | MR. | PAWAN SHARMA, ADV | | |
| 3. | MR. | SIDHARTH AGGARWAL, ADV | | |
| 4. | MS. | DIVYA BHALLA, ADV | | |
| 5. | MR. | ANUJ SHAH, ADV | | |
| 6. | MS. | DIVYA KAPUR, ADV | | |
| 7. | MR. | SIDHANT KAPUR, ADV | | |

FOR
RESPONDENTS



P.T.O

Order

As the Paper Book with Member (T) is not available, hearing has to be deferred.

Accordingly, list on 09.08.2016 at 10.30 a.m.



(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(S.K. MOHAPATRA)
MEMBER (T)